

**Activities of Naga Hostiles**

944. { Shri D. C. Sharma:  
Shri Rameshwar Tanti:  
Shri Bishanchander Seth:  
Shri B. P. Yadava:  
Shri Dhaon:

Will the Minister of Defence be pleased to state:

(a) whether hostile Nagas blew a suspension bridge between Kiphire and Pungro in Tuensang district on the night of the 3rd June, 1964;

(b) whether it is a fact that hostile Nagas kidnapped three teachers from Mokochung area on 4th June, 1964; and

(c) if so, the action taken in the matter?

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** (a) Yes, Sir. On 3rd June, 1964, Naga hostiles destroyed a suspension bridge in area approximately 30 miles South of Tuensang on track from Kiphire to Pungro, approximately 6 miles South East of Kiphire.

(b) Three Private M. E. School Teachers were kidnapped from AICHA—SAGAMI (Mokokchung District) on the 8th June, 1964 and not on 4th June.

(c) Cases have been registered by the Police and are being investigated.

**Unidentified Jets over Gulmarg**

945. { Shri D. C. Sharma:  
Shri A. S. Saigal:  
Shri Veerappa:

Will the Minister of Defence be pleased to state:

(a) whether two unidentified jets were seen flying over Gulmarg in

Jammu and Kashmir on the 29th June, 1964; and

(b) if so, the details of the incident and the action taken in the matter?

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** (a) No. They were our own aircraft.

(b) Does not arise.

**Tele-Communications Equipment**

946. { Shri P. C. Borooah:  
Shri Vishwa Nath Pandey:

Will the Minister of Communications be pleased to state the terms of the agreement signed on the 6th July, 1964 with the International Development Association (a subsidiary of World Bank) for the grant of a credit amounting to \$ 33 million to the P. & T. Department and the projects to be financed thereby?

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** The principal amount of this Credit shall be repaid in semi-annual instalments payable on each January 15 and July 15 commencing January 15, 1975 and ending July 15, 2014, each instalment to and including the instalment payable on July 15, 1984 to be one-half of one per cent ( $\frac{1}{2}$  of 1 per cent) of such principal amount, and each instalment thereafter to be one and one-half per cent ( $1\frac{1}{2}$  per cent) of such principal amount.

In addition, International Development Association will be paid a service charge at the rate of three-fourths of one per cent ( $\frac{3}{4}$  of 1 per cent) per annum on the principal amount of the Credit withdrawn and outstanding from time to time. Service charges shall be payable semi-annually on January 15 and July 15 in each year.